

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 12.08.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Murli Dhar Vaishnav,Retd;D.J. & Shri Jintendra Maheshwari	S.B.Civil Second Appeal No.01/2012,Chand Mal V/s FR's of Fatehlal	Mr. Arpit Bhoot	Mr. Suresh Shrimali
02.	Shri Farzand Ali	S.B.Civil Misc.Transfer Pet.No.31/2015, Smt. Narbda @ Neelu V/s Rakesh	Mr. R.S.Chundawat	Mr. I.R.Choudhray

CAUSE – LIST 13.08.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Gopal Raj Kalla	S.B.Crl .Misc. Bail Appeal No.5145/2015,Kuldeep Preme/ State	Mr.Anil Joshi	Mr.Farzand Ali

CAUSE – LIST 14.08.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri J.L.Purohit & Dr.Pramila Acharya	S.B.Civil Misc.Transfer Appeal No.76/2014,Vijay Laxmi / Balram	Mr.S.K.Verma @ Pradeep Joshi	Mr. N.K.Rastogii


DY. SECRETARY
 RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

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